

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 135  
**(IB)-192(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Bhisham Infrastructure Pvt. Ltd.

.... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 08.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent

Mr. Sanjay Bhatt, Ms. Niharika Sharma & Mr. Rahul Mendiratta, Advs. for the Resolution Professional

**ORDER**

Due to paucity of time, list IA-5226/2020 along with other pending applications for hearing on **11.12.2020**.

- Sd.

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**